GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †5887

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

BEGGARS IN DELHI

†5887. DR. RAVINDRA KUMAR RAY: SHRI SHER SINGH GHUBAYA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of unidentified persons, beggars etc. is increasing at the red light crossings in Delhi;
- (b) if so, whether such persons pose a threat to the security of the country;
- (c) whether the Government proposes to identify the beggars and the persons living unauthorised at each red light crossings in Delhi;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (e): The Social Welfare Department (SWD), of Government of NCT of Delhi (GNCTD) has informed that they are the nodal agency for implementing the Bombay Prevention of Begging Act 1959 jointly with Delhi Police. They have stated there is no recent study or survey available to indicate any increase of unidentified persons, beggars etc. at the red light crossings in Delhi. The homeless people are not essentially the

beggars. They have stated that there is no such proposal under consideration for identification of beggars or for persons living unauthorisedly at red light crossings.

The Delhi Police has informed that they do not collate data regarding beggars living unauthorisedly at red light crossings in Delhi. Regarding, these persons posing a threat to country's security, the Delhi Police has informed that neither any such input has been received by them nor any such incident has come to their notice. However, whenever any important function/event is held in Delhi where issues concerning security need to be addressed, special precautions and security checks are undertaken. Discreet enquiries are also conducted whenever there is any suspicion regarding any unidentified person who could have taken the guise of a beggar.
